

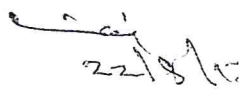

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/42/2016
NAME OF THE PETITIONER(S) : G. Sethuraman
NAME OF THE RESPONDENT(S) : Spinco Special Instruments Consortium Pvt. Ltd & 3 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	G. POONKUNRAN	Counsel for the Petitioner	 22/8/17
②	K. GROWTHAM KUMAR Arriban Vijay A. K	Counsel for P ₂ -P ₃	

ORDER

Counsel representing both the parties are present and prayed time for making submissions. Time extended at their request. Put up on 14.09.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)